

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2045**  
TO BE ANSWERED ON 28.11.2016  
**TRIBAL WELFARE**

SHRI RADHESHYAM BISWAS:  
SHRI RAYAPATI SAMBASIVA RAO:  
SHRI B.V. NAIK:  
SHRI DINESH TRIVEDI:  
SHRI NISHIKANT DUBEY:  
SHRIMATI KIRRON KHER:  
SHRI S.P. MUDDAHANUME GOWDA:  
SHRI JITENDRA CHAUDHURY:  
DR. A. SAMPATH AND  
KUMARI SHOBHA KARANDLAJE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of total tribal population in the country at present, State/UT-wise and the tribe-wise and the major changes brought about in the lives of tribal populations;
- (b) whether the Government has conducted any study to evaluate the status of tribals in different parts of the Country and if so, the details thereof including the outcome of the study;
- (c) the details of the welfare schemes/ programmes under implementation for the development of tribals and the number of beneficiaries availing benefit under these schemes, State/UT-wise;
- (d) whether the Government has any mechanism to monitor the implementation of these schemes and if so, the details thereof; and
- (e) the budgetary allocation made and funds utilised therefrom, during each of the last three years, Scheme/programme-wise and State/UT-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANTSINH BHABHOR)

(a):As per Census 2011, State / UT -wise and tribe-wise details of Scheduled Tribes (STs) in the country are given at **Annexure I**. Over the years, lives of ST population have improved in terms of various indicators relating to housing, sanitation, literacy, health, clean drinking water and socio-economic conditions.

(b):Status of STs in different parts of the Country are evaluated through decennial Census conducted by Office of Registrar General, India; large scale sample surveys conducted by National Sample Survey Office(NSSO), Ministry of Statistics & Programme Implementation; various surveys conducted by Ministry of Health & Family Welfare; Agricultural Census conducted by Ministry of Agriculture & Farmers Welfare etc.

Revised guidelines issued by Ministry of Tribal Affairs on 17.6.2016 (SCA to TSP) and 20.6.2016 [Article 275(1) Grants] (on Ministry's website- <http://tribal.nic.in>) also emphasize evaluation studies and surveys are also a must.

The Ministry has conducted research studies in the States of Jharkhand, Chhattisgarh, West Bengal, Andhra Pradesh and Telangana through World Bank project and in Odisha through TRI, Odisha to analyze the process of TSP implementation.

Details of the outcome are as follows:

Indicators	STs (%)	Source
Rural ST population below poverty line (Tendulkar Method) 2011 - 12	45.3	Erstwhile Planning Commission
Prevalence of any anaemia (<12.0 g/dl) in women	68.5	National Family Health Survey (NFHS)-3, 2005-06, M/o Health & Family Welfare
Child Mortality Rates	35.8	
Infant Mortality Rates	62.1	
ST children aged 12-23 months who receives Full Immunization	55.7	Rapid Survey on Children (RSOC), 2013-14, M/o Women and Child Development
Institutional Delivery	70.1	
ST Women who received Full ANC	15.0	
Literacy Rate (Male)	68.5	Census 2011
Literacy Rate (Female)	49.4	
Dropout rates (Class I — X)	62.4	U-DISE 2014-15 (P)
Good Houses	40.6	Census 2011
Households availing Latrine facilities within premises	22.6	
Households cooking with non-smoke fuel	12.0	
Households availing banking services	44.9	
Households having television	21.9	
Households having two wheeler	9.0	
Households with drinking water facilities at premises	19.7	
Households using electricity as source of light	51.7	

(c): Government has adopted a multi-pronged strategy for overall development of tribal people across the country, which includes support for education, health, sanitation, water supply, skill development, livelihood etc. Major part of infrastructure development and provision of basic amenities in tribal areas/regions in the country is carried out through various schemes/programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps. A list of Schemes/programmes administered by the Government in the Ministry is at **Annexure-II** and number of beneficiaries availing benefit under some of these schemes, State/UT-wise, are given at **Annexure III- VII**.

(d): Yes, Madam. Following mechanism to monitor implementation of schemes/programmes for the development of tribals by Ministry of Tribal Affairs:

- (i) Utilization certificates are insisted upon as a pre-requisite for further release of funds per the norms of GFR;
- (ii) Progress reports regarding the status of implementation of schemes are obtained.
- (iii) Officers while visiting States/UTs also ascertain the progress of implementation of various schemes/programmes of the Ministry of Tribal Affairs.
- (iv) Revised guidelines issued by Ministry of Tribal Affairs on 17.6.2016 (SCA to TSP) and 20.6.2016 [Article 275(1) Grants] (on Ministry's website- <http://tribal.nic.in>) also emphasize monitoring mechanism at different level.
- (v) Some of the State Governments have enacted laws on Tribal Sub-Plan. In some States, the implementation of works relating to tribal welfare and development is monitored by a committee headed by Chief Minister.
- (vi) Meetings/ Conferences are convened at the Central level with State officials for ensuring timely submission of proposals, speeding up of implementation of the schemes/ programmes, and reviewing the physical and financial progress.

(e): Scheme/programme-wise and State/UT-wise funds released and funds utilized during each of last three years are given at **Annexure – VIII-XVII**.

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**Annexure-I** referred to in reply to part(a) of Lok Sabha Unstarred Quesiton No.2045 for 28.11.2016 regarding “Tribal Welfare”

Sl.No	India / State / UT	Name of Scheduled Tribe (ST)S	ST Population (Census 2011)
	<b>INDIA</b>	<b>All Scheduled Tribes</b>	<b>104545716</b>
1	JAMMU & KASHMIR	All Scheduled Tribes	1493299
		Gujjar	980654
		Bakarwal	113198
		Other tribes	399447
2	HIMACHAL PRADESH	All Scheduled Tribes	392126
		Gaddi	178130
		Gujjar	92547
		Other tribes	121449
3	UTTARAKHAND	All Scheduled Tribes	291903
		Tharu	91342
		Jannsari	88664
		Other tribes	111897
4	RAJASTHAN	All Scheduled Tribes	9238534
		Mina	4345528
		Bhil, Bhil Garasia, Dholi etc.	4100264
		Garasia (excluding Rajput Garasia)	314194
		Seharia, Sehria, Sahariya	111377
		Bhil Mina	105393
		Other tribes	261778
5	UTTAR PRADESH	All Scheduled Tribes	1134273
		Gond, Dhuria, Nayak, Ojha, Pathari, Raj Gond	569035
		Kharwar, Khairwar	160676
		Tharu	105291
		Other tribes	299271
6	BIHAR	All Scheduled Tribes	1336573
		Santal	406076
		Gond	256738
		Tharu	159939
		Oraon, Dhangar (Oraon)	144472
		Kharwar	125811
		Other tribes	243537
7	SIKKIM	All Scheduled Tribes	206360
		Bhutia	69598
		Limboo	53703
		Other tribes	83059
8	ARUNACHAL PRADESH	All Scheduled Tribes	951821
		Nyishi	249824
		Galong	79327
		Other tribes	622670
9	NAGALAND	All Scheduled Tribes	1710973
		Naga	1667712
		Other tribes	43261
10	MANIPUR	All Scheduled Tribes	1167422
		Thadou	215913
		Tangkhul	178568
		Other tribes	772941
11	MIZORAM	All Scheduled Tribes	1036115
		Any Mizo (Lushai) tribes	734910
		Chakma	96972
		Other tribes	204233
12	TRIPURA	All Scheduled Tribes	1166813
		Tripura, Tripuri, Tippera	592255
		Riang	188220
		Other tribes	386338
13	MEGHALAYA	All Scheduled Tribes	2555861
		Khasi, Jaintia, Synteng, Pnar, War, Lyngngam etc	1411775

Sl.No	India / State / UT	Name of Scheduled Tribe (ST)S	ST Population (Census 2011)
		Garo	821026
		Other tribes	323060
14	ASSAM	All Scheduled Tribes	3884371
		Boro, Borokachari	1361735
		Miri	680424
		Karbi	430452
		Rabha	296189
		Kachari, Sonwal	253344
		Other tribes	862227
15	WEST BENGAL	All Scheduled Tribes	5296953
		Santal	2512331
		Oraon	643510
		Bhumij	376296
		Munda	366386
		Other tribes	1398430
16	JHARKHAND	All Scheduled Tribes	8645042
		Santal	2754723
		Oraon, Dhangar (Oraon)	1716618
		Munda, Patar	1229221
		Ho	928289
		Kharwar	248974
		Lohra	216226
		Bhumij	209448
		Other tribes	1341543
17	ODISHA	All Scheduled Tribes	9590756
		Khond, Kond, Kandha, Nanguli Kandha, etc.	1627486
		Santal	894764
		Gond, Gondo, Rajgond, Maria Gond, Dhur Gond	888581
		Kolha	625009
		Other tribes	5554916
18	CHHATISGARH	All Scheduled Tribes	7822902
		Gond, Arakh, Arrakh, Agaria, Asur, Badi Maria, Bada Maria, Bhatola, Bhimma, Bhuta, etc	4298404
		Kawar, Kanwar, Kaur, Cherwa, Rathia, Tanwar, Chattri	887477
		Oraon, Dhanka, Dhangad	748789
		Other tribes	1888232
19	MADHYA PRADESH	All Scheduled Tribes	15316784
		Bhil, Bhilala, Barela, Patelia	5993921
		Gond, Arakh, Arrakh, Agaria, Asur, Badi Maria, Bada Maria, Bhatola, Bhimma, etc.	5093124
		Kol	1167694
		Other tribes	3062045
20	GUJARAT	All Scheduled Tribes	8917174
		Bhil, Bhil Garasia, Dholi Bhil, Dungri Bhil, Dungri Garasia, Mewasi Bhil, Rawal Bhil, Tadvi Bhil, Bhagalia, Bhilala, Pawra, Vasava, Vasave	4215603
		Dubla, Talavia, Halpati	643120
		Rathawa	642348
		Dhodia, Dhodi	635695
		Other tribes	2780408
21	DAMAN & DIU	All Scheduled Tribes	15363
		Dubla (Halpati)	11087
		Other tribes	4276
22	D & N HAVELI	All Scheduled Tribes	178564
		Varli	112061
		Other tribes	66503
23	MAHARASHTRA	All Scheduled Tribes	10510213
		Bhil, Bhil Garasia, Dholi Bhil, Dungri Bhil,	2588659

Sl.No	India / State / UT	Name of Scheduled Tribe (ST)S	ST Population (Census 2011)
		Dungri Garasia, Mewasi Bhil, Rawal Bhil, Tadvi Bhil, Bhagalia, Bhilala, Pawra, Vasava, Vasave	
		Gond, Rajgond, Arakh, Arrakh, Agaria, Asur, Badi Maria, Bada Maria, Bhatola, Bhimma, Bhuta etc.	1618090
		Koli Mahadev, Dongar Koli	1459565
		Other tribes	4843899
24	ANDHRA PRADESH (including TELANGANA)	All Scheduled Tribes	5918073
		Sugalis, Lambadis, Banjara	2407637
		Koya, Doli Koya, Gutta Koya, Kammara Koya, etc	590739
		Yenadis, Chella Yenadi, Kappala Yenadi, Manchi Yenadi, Reddi Yenadi	537808
		Yerukulas, Koracha, Dabba Yerukula, Kunchapuri Yerukula, Uppu Yerukula	519337
		Other tribes	1862552
25		KARNATAKA	All Scheduled Tribes
		Naikda, Nayaka, Cholivala Nayaka, etc.	3296354
		Gond, Naikpod, Rajgond	158243
		Koli Dhor, Tokre Koli, Kolcha, Kolgha	112190
		Other tribes	682200
26	GOA	All Scheduled Tribes	149275
		Gawda	106659
		Other tribes	42616
27	LAKSHADWEEP	All Scheduled Tribes	61120
		Inhabitants of the Laccadive, Minicoy and Amindivi Islands who, and both of whose parents, were born in those islands	4
28	KERALA	All Scheduled Tribes	484839
		Paniyan	88450
		Kurichchan, Kurichiyar	35171
		Malai Arayan, Mala Arayan	33216
		Other tribes	328002
29	TAMIL NADU	All Scheduled Tribes	794697
		Malayali	357980
		Irular	189661
		Other tribes	247056
30	A & N ISLAND	All Scheduled Tribes	28530
		Nicobarese	27168
		Other tribes	1362

Schemes being implemented by Ministry of Tribal Affairs for STs

- 1) Special Central Assistance (SCA) to Tribal Sub Plan (TSP)
- 2) Grants under Article 275 (1) of the Constitution
- 3) Umbrella Scheme (consisting of following sub-schemes)
  - a. Pre - Matric Scholarships for ST students
  - b. Post Matric Scholarships for ST students
  - c. Constructions of Hostels for ST Boys & Girls
  - d. Ashram Schools
  - e. Vocational Training Centre
- 4) National Fellowship and Scholarship for Higher Education of ST students consisting of following sub-schemes:
  - a. Top Class Education for ST students
  - b. Rajiv Gandhi National Fellowship for ST students
- 5) National Overseas Scholarships for ST students.
- 6) Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP.
- 7) Grants-in-aid to Voluntary Organisations working for the welfare of Scheduled Tribes.
- 8) Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts.
- 9) Development of Particularly Vulnerable Tribal Groups (PVTGs)
- 10) Research Information & Mass Education, Tribal Festival and Others.

**Annexure III**

State/UT - Wise number of Hostels sanctioned under the Scheme of Hostels for ST Girls and Boys from 2013-14 To 2015-16							
S.No	Name of State/UT/University	2013-14		2014-15		2015-16	
		Hostel	Seat	Hostel	Seat	School	Seat
1	Arunachal Pradesh	Arrears	0	0	0	4	340
2	Assam	0	0	0	0	0	0
3	Bihar	0	0	0	0	0	0
4	Chhattisgarh	0	0	0	0	13	1300
5	Goa	0	0	0	0	0	0
6	Gujarat	Arrears	0	0	0	0	0
7	Himachal Pradesh	0	0	Arrear	0	0	0
8	Kerala	4	280	6	600	0	0
9	Madhya Pradesh	0	0	Arrear	0	0	0
10	Maharashtra	0	0	Arrear	0	0	0
11	Mizoram	8	440	0	0	0	0
12	Nagaland	5	500	0	0	17	9500
13	Orissa	0	0	0	0	47	1600
14	Rajasthan	17	850	0	0	0	0
15	Sikkim	0	0	Arrear	0	0	0
16	Tamil Nadu	Arrears	0			0	0
17	Tripura	10	750	Arrear	0	0	0
18	Veer Narmad South Gujarat University, Surat, Gujarat	0	0	0	0	0	0
19	Banaras Hindu University (BHU), Varanasi, U.P.	0	0	Arrear	0	0	0
20	Mizoram University, Aizawl	0	0	Arrear	0	0	0
	<b>Total</b>	<b>44</b>	<b>2820</b>	<b>6</b>	<b>600</b>	<b>81</b>	<b>12740</b>



<b>State / UT- wise number of beneficiaries covered under Scheme of Post Matric Scholarship for ST Students during year 2013-14 To 2015-16.</b>				
<b>SL. No.</b>	<b>STATE/UT</b>	<b>2013-14</b>	<b>2014-15</b>	<b>2015-16</b>
		<b>No. of beneficiaries</b>	<b>No. of beneficiaries</b>	<b>No. of beneficiaries</b>
1	Andhra Pradesh	229360	82091	49239
2	Arunachal Pradesh	630	630	0
3	Assam	102800	102800	116693
4	Bihar	6463	6463	0
5	Chhattisgarh	106231	139447	148660
6	Goa	1332	1332	4270
7	Gujarat	218570	218570	163989
8	Himachal Pradesh	5189	5189	8079
9	Jammu & Kashmir	18700	21000	21000
10	Jharkhand	72878	81768	0
11	Karnataka	132376	134988	140891
12	Kerala	12705	13225	0
13	Madhya Pradesh	192437	188145	197176
14	Maharashtra	178146	175000	175000
15	Manipur	53965	57828	66928
16	Meghalaya	79011	79011	74608
17	Mizoram	56873	62410	57330
18	Nagaland	39867	40133	45140
19	Odisha	89115	130960	165100
20	Rajasthan	288020	246249	275669
21	Sikkim	2643	2705	3053
22	Tamil Nadu	11092	11092	20060
23	Telangana	0	171329	171329
24	Tripura	24270	22261	28374
25	Uttar Pradesh	7500	7500	0
26	Uttarakhand	24812	25269	27796
27	West Bengal	79230	79230	73357
28	A.& N. Islands	28	148	0
29	Daman & Diu	320	320	0
	<b>Total</b>	<b>2034563</b>	<b>2107093</b>	<b>2033741</b>

<b>State-wise number of beneficiaries under Scheme of Vocational Training in Tribal Areas during 2013-14 to 2015-16</b>							
Sl. No.	STATE/UT	2013-14		2014-15		2015-16	
		Centre	Bene.	Centre	Bene.	Centre	Bene.
1	Andhra Pradesh	0	0	0	0	0	0
2	Assam	11	2000	10	1000	10	3000
3	Chhattisgarh	0	0	0	0	0	0
4	Gujarat	0	0	0	0	13	4898
5	Madhya Pradesh	arrear	0	0	0	0	0
6	Meghalaya	0	0	0	0	0	0
7	Mizoram	arrear	0	0	0	0	0
	<b>Total</b>	<b>11</b>	<b>2000</b>	<b>10</b>	<b>1000</b>	<b>23</b>	<b>7898</b>

Bene.: Beneficiaries

<b>State / UT-wise number of Beneficiaries under Scheme of Upgradation of Merit during 2013-14 To 2015-16</b>				
Sl. No.	Name of the State/ UT	2013-14	2014-15	2015-16
		Beneficiaries	Beneficiaries	Beneficiaries
1	Andhra Pradesh	0	0	0
2	Assam	0	0	0
3	Chhattisgarh	0	0	0
4	Gujarat	0	0	0
5	Himachal Pradesh	0	0	0
6	Jharkhand	0	0	0
7	Karnataka	0	0	0
8	Kerala	0	0	0
9	Madhya Pradesh	0	0	0
10	Maharashtra	0	0	0
11	Orissa	0	0	0
12	Rajasthan	0	0	0
13	Sikkim	16	0	0
14	Tripura	16	0	0
15	West Bengal	0	0	0
16	Dadar & Nagar Haveli	0	0	0
	<b>Total</b>	<b>32</b>	<b>0</b>	<b>0</b>

**State / UT -wise number of Beneficiaries under Scheme of Pre- Matric Scholarships for ST Students Studying In Classes IX & X during the Year 2013-14 To 2015-16**

Sl.No	Name of the State/UT	Number of Beneficiaries	Number of Beneficiaries	Number of Beneficiaries
		2013-14	2014-15	2015-16
1	Andhra Pradesh	0	75812	79602
2	Arunachal Pradesh	29143	0	0
3	Assam	12255	0	0
4	Bihar	0	40700	37095
5	Chhattisgarh	0	228626	225705
6	Goa	1728	0	0
7	Gujarat	265168	200000	138465
8	Himachal Pradesh	2124	3996	5798
9	Jammu & Kashmir	0	0	37813
10	Jharkhand	0	93533	0
11	Karnataka	84680	0	0
12	Kerala	0	0	30010
13	Madhya Pradesh	0	0	364167
14	Maharashtra	0	0	0
15	Manipur	27112	40126	0
16	Meghalaya	10707	0	0
17	Mizoram	3283	0	0
18	Nagaland	0	0	42048
19	Odisha	221709	203301	221243
20	Rajasthan	1267802	187508	0
21	Sikkim	0	408	0
22	Tamil Nadu	0	0	15750
23	Telangana	0	105672	0
24	Tripura	65690	44598	53516
25	Uttar Pradesh	0	0	0
26	Uttarakhand	12255	9869	10856
27	West Bengal	119856	0	0
28	Dadra & Nagar Haveli	0	0	0
29	Andaman & Nicobar	0	0	0
30	Daman & Diu	0	0	0
	<b>Grand Total</b>	<b>2123512</b>	<b>1234149</b>	<b>1262068</b>

The scheme has been effective from 01.07.2012

Annexure- VIII

**Details of Funds released to State Governments/UT Administrations/ Universities and utilization thereof under the Scheme of Hostels for ST Girls and Boys during the last three years i.e. from 2013-14 to 2015-16**

(Rs. in lakh)

Sl. No	State/UT/Univ ersity	2013-14		2014-15		2015-16	
		Funds Released	Utilized	Funds Released	Utilized	Funds Released	Utilized
1.	Andhra Pradesh	0.00	0.00	0.00	N/A	0.00	0.00
2.	Arunachal Pradesh	846.73	UC awaited	0.00	N/A	400.00	UC awaited
3.	Chhattisgarh	0.00	0.00	0.00	0.00	1221.74	UC awaited
4.	Gujarat	939.33	939.33	0.00	N/A	0.00	0.00
5.	Himachal Pradesh	0.00	0.00	380.47	UC awaited	0.00	0.00
6.	Jharkhand	0.00	0.00	0.00	N/A	0.00	0.00
7.	Karnataka	0.00	0.00	0.00	N/A	0.00	0.00
8.	Kerala	553.45	553.45	1349.63	UC awaited	0.00	0.00
9.	Madhya Pradesh	0.00	0.00	1305.00	UC awaited	0.00	0.00
10.	Odisha	0.00	0.00	0.00	N/A	0.00	0.00
11.	Mizoram	2289.43	UC awaited	0.00	N/A	0.00	0.00
12.	Maharashtra	0.00	0.00	1031.00	UC awaited	0.00	0.00
13.	Nagaland	810.95	810.95	0.00	N/A	1798.45	UC awaited
14.	Rajasthan	2646.87	478.59	0.00	N/A	3393.97	UC awaited
15.	Sikkim	0.00	0.00	460.29	UC awaited	0.00	0.00

16.	Tamil Nadu	112.73	UC awaited	0.00	N/A	0.00	0.00
17.	Tripura	1906.01	UC awaited	1797.62	UC awaited	0.00	0.00
18.	Uttrakhand	0.00	0.00	0.00	N/A	0.00	0.00
19.	Veer Narmad South Gujrat University, Surat	0.00	0.00	0.00	N/A	0.00	0.00
20.	Banaras Hindu University (BHU), Varanasi	0.00	0.00	304.99	UC awaited	0.00	0.00
21.	Mizoram University	0.00	0.00	195.01	UC awaited	52.72	0.00
22.	National Law School of India University, Banglore	0.00	0.00	0.00	N/A	61.94	0.00
23.	JLN Krishi Vishva Vidyala, Jabalpur	0.00	0.00	0.00	N/A	0.00	0.00
	Total	10105.50	2782.32	6824.01	0.00	6928.82	0.00

Note: Utilized figures are as per Utilization Certificate (UC) submitted till date.

**Annexure IX**

<b>Details of Funds released to State Governments/UT Administrations and utilization thereof under the scheme of “Establishment of Ashram Schools in Tribal Sub-Plan” during the last three years i.e. from 2013-14 to 2015-16</b>							
<b>(Rs. in lakhs)</b>							
<b>S. No.</b>	<b>State/UT</b>	<b>2013-14</b>		<b>2014-15</b>		<b>2015-16</b>	
		<b>Fund released</b>	<b>Utilized</b>	<b>Fund released</b>	<b>Utilized</b>	<b>Fund released</b>	<b>Utilized</b>
1	Andhra Pradesh	371.87	UC awaited	0.00	0.00	0.00	0.00
2	Assam	749.60	UC awaited	0.00	0.00	0.00	0.00
3	Chhattisgarh	0.00	0.00	0.00	0.00	0.00	0.00
4	Goa	0.00	0.00	0.00	0.00	300.00	UC awaited
5	Gujarat	0.00	0.00	1144.48	UC awaited	0.00	0.00
7	Kerala	0.00	0.00	0.00	0.00	0.00	0.00
8	Madhya Pradesh	0.00	0.00	1425.00	UC awaited	0.00	0.00
9	Maharashtra	2474.63	UC awaited	1000.00	UC awaited	0.00	0.00
10	Odisha	2091.10	749.04*	0.00	0.00	0.00	0.00
11	Rajasthan	0.00	0.00	0.00	0.00	0.00	0.00
12	Sikkim	575.28	0.00	0.00	0.00	0.00	0.00
13	Tripura	954.52	954.52	954.52	UC awaited	0.00	0.00
	Total	7217.00	954.52	4524.00	0.00	300.00	0.00

**Note: Utilized figures are as per Utilization Certificate (UC) submitted till date.**

**Annexure X**

<b>Details of Funds released to State Governments/UT Administrations and utilization thereof under the Scheme of Vocational Training in Tribal Areas during last three years i.e. from 2013-14 to 2015-16</b>							
<b>(Rs. in lakh)</b>							
<b>Sl.No</b>	<b>STATE/UT</b>	<b>2013-14</b>		<b>2014-15</b>		<b>2015-16</b>	
		<b>Funds Released</b>	<b>Utilised</b>	<b>Funds Released</b>	<b>Utilised</b>	<b>Funds Released</b>	
1	Andhra Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
2	Assam	276.21	276.21	485.70	485.70	900.00	UC awaited
3	Chhattisgarh	0.00	0.00	0.00	0.00	0.00	0.00
4	Gujarat	0.00	0.00	0.00	0.00	605.76	UC awaited
5	Madhya Pradesh	150.74	UC awaited	0.00	0.00	0.00	0.00
6	Meghalaya	0.00	0.00	0.00	0.00	0.00	0.00
7	Mizoram	69.68	69.68	0.00	0.00	0.00	0.00
	<b>Total</b>	<b>496.63</b>	<b>345.89</b>	<b>485.70</b>	<b>485.70</b>	<b>1505.76</b>	<b>0.00</b>

**Annexure XI**

**Details of Funds released to State Governments/UT Administrations and utilization thereof under the Scheme of Post Matric Scholarship for ST students during the last three years i.e. from 2013-14 to 2015-16.**

(Rs. in lakh)							
Sl. No.	STATE/UT	2013-14		2014-15		2015-16	
		Funds Released	Utilized	Funds Released	Utilized	Funds Released	Utilized
1	Andhra Pradesh	4895.16	4870.00	5070.01	UC awaited	1986.82	UC awaited
2	Arunachal Pradesh	1366.85	1366.85	2.29	2.29	1137.61	UC awaited
3	Assam	4756.81	4755.49	1114.00	1114.00	6748.28	UC awaited
4	Bihar	23.00	20.60	23.00	UC awaited	0.00	0.00
5	Chhattisgarh	1341.48	1341.48	4066.75	3797.06	4764.83	UC awaited
6	Goa	2.00	2.00	2.00	2.00	356.00	UC awaited
7	Gujarat	7138.58	7138.05	3929.23	2449.63	5520.40	UC awaited
8	Himachal Pradesh	282.83	280.83	237.00	237.00	1350.00	UC awaited
9	Jammu & Kashmir	177.00	177.00	2494.17	2288.34	2494.17	UC awaited
10	Jharkhand	2043.23	UC awaited	4927.23	UC awaited	0.00	0.00
11	Karnataka	3340.76	3340.76	3691.00	630.00	5839.00	UC awaited
12	Kerala	625.53	625.53	647.00	UC awaited	0.00	0.00
13	Madhya Pradesh	5276.71	5276.71	2385.00	2385.00	3065.00	UC awaited
14	Maharashtra	11996.04	11955.37	7451.83	7411.69	5209.83	UC awaited
15	Manipur	6111.01	4817.54	3615.48	3603.48	3588.00	UC awaited
16	Meghalaya	3438.00	3438.00	438.00	438.00	3274.61	UC awaited
17	Mizoram	5393.89	5127.51	4501.15	4423.18	4927.91	UC awaited
18	Nagaland	2626.19	2626.19	2329.59	2329.59	2646.34	UC awaited
19	Odisha	3459.87	3459.87	4512.00	UC awaited	4050.00	UC awaited
20	Rajasthan	2216.02	418.81	6440.00	6130.43	10890.43	UC awaited
21	Sikkim	845.49	845.49	414.00	414.00	400.00	UC awaited
22	Tamil Nadu	1436.02	1346.88	44.00	44.00	2266.86	UC awaited
23	Telangana	0.00	0.00	12329.88	12329.88	9650.00	UC awaited
24	Tripura	1390.99	1178.81	974.82	974.82	1700.00	UC awaited
25	Uttar Pradesh	56.00	UC awaited	56.00	UC awaited	0.00	0.00
26	Uttrakhand	1086.50	1086.50	164.00	164.00	900.00	UC awaited
27	West Bengal	2277.63	2277.63	237.00	UC awaited	2948.46	UC awaited
28	A.& N. Islands	0.75	UC awaited	0.75	UC awaited	0.00	0.00
29	Daman & Diu	10.90	UC awaited	1.00	UC awaited	0.00	0.00
	<b>Total</b>	<b>73615.24</b>	<b>67773.90</b>	<b>72098.18</b>	<b>51168.39</b>	<b>85714.55</b>	<b>0.00</b>



**Annexure XII**

**Details of Funds released to State Governments/UT Administrations and utilization thereof under the Scheme of Pre-Matric Scholarship for ST students studying in classes IX & X during last two years i.e. 2013-14 to 2015-16 and 2016-17.**

(Rs. in lakh)

Sl.No	Name of the State/UT	2013-14		2014-15		2015-16	
		Funds Released	Utilised	Funds Released	Utilised	Funds Released	Utilised
1	Andhra Pradesh	0.00	0.00	1386.00	1386.00	1983.00	UC awaited
2	Arunachal Pradesh	218.44	UC awaited	0.00		0.00	0.00
3	Assam	211.88	UC awaited	0.00		0.00	0.00
4	Bihar	0.00	0.00	688.60	688.60	375.00	UC awaited
5	Chhattisgarh	0.00	0.00	3718.00	3125.00	3607.00	UC awaited
6	Goa	14.00	UC awaited	0.00		0.00	0.00
7	Gujarat	2835.28	2835.28	3750.00	3750.00	3745.76	UC awaited
8	Himachal Pradesh	45.73	37.59	73.00	51.12	96.12	UC awaited
9	Jammu & Kashmir	0.00	0.00	0.00		700.00	UC awaited
10	Jharkhand	0.00	0.00	1613.00	UC awaited	0.00	0.00
11	Karnataka	3320.05	UC awaited	0.00		0.00	0.00
12	Kerala	0.00	0.00	0.00		300.00	UC awaited
13	Madhya Pradesh	0.00	0.00	0.00		4300.00	UC awaited
14	Maharashtra	0.00	0.00	0.00		0.00	0.00
15	Manipur	729.70	UC awaited	496.05	UC awaited	0.00	0.00
16	Meghalaya	296.76	UC awaited	0.00		0.00	0.00
17	Mizoram	123.19	UC awaited	0.00		0.00	0.00
18	Nagaland	0.00	0.00	0.00	0.00	851.47	UC awaited
19	Odisha	5601.08	5601.08	4511.00	4511.00	4900.00	UC awaited
20	Rajasthan	4792.55	4011.70	2383.34	UC awaited	0.00	0.00
21	Sikkim	0.00	0.00	7.80	UC awaited	0.00	0.00
22	Tamil Nadu	0.00	0.00	0.00		600.00	UC awaited
23	Telangana	0.00	0.00	745.52	UC awaited	0.00	0.00
23	Tripura	674.33	674.33	678.75	678.75	1303.60	UC awaited
24	Uttar Pradesh	0.00	0.00	0.00		0.00	0.00
25	Uttarakhand	460.20	281.20	19.82	19.82	107.00	UC awaited
26	West Bengal	2620.00	UC awaited	0.00		0.00	0.00
27	Dadra & Nagar Haveli	0.00	0.00	0.00		0.00	0.00
28	Andaman & Nicobar	0.00	0.00	0.00		0.00	0.00
29	Daman & Diu	0.00	0.00	0.00		0.00	0.00
	<b>Grand Total</b>	<b>21943.19</b>	<b>9429.49</b>	<b>20070.88</b>	<b>14210.29</b>	<b>22868.95</b>	<b>0.00</b>

Note: 1. The scheme has been effective from 01.07.2012.

2. Utilised figures are as per Utilisation Certificate (UC) submitted till date.

## Annexure XIII

<b>Details of Funds released to State Governments/UT Administrations and utilization thereof under the Scheme of Upgradation of Merit during the last three years i.e. from 2013-14 to 2015-16.</b>							
<b>(Rs. in lakh)</b>							
<b>Sl. No.</b>	<b>Name of the State/ UT</b>	<b>2013-14</b>		<b>2014-15</b>		<b>2015-16</b>	
		<b>Funds Released</b>	<b>Utilised</b>	<b>Funds Released</b>	<b>Utilised</b>	<b>Funds Released</b>	<b>Utilised</b>
1	Andhra Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
2	Chhattisgarh	0.00	0.00	0.00	0.00	0.00	0.00
3	Gujarat	0.00	0.00	0.00	0.00	0.00	0.00
4	Himachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
5	Madhya Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
6	Rajasthan	0.00	0.00	0.00	0.00	0.00	0.00
7	Sikkim	3.12	3.12	0.00	0.00	0.00	0.00
8	Tripura	3.12	3.12	0.00	0.00	0.00	0.00
9	West Bengal	0.00	0.00	0.00	0.00	0.00	0.00
	<b>Total</b>	<b>6.24</b>	<b>6.24</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>

**ANNEXURE-XIV**

Details of the funds sanctioned/released by the Central Government and utilised for procurement of Minor Forest Produce at MSP during each of last three years, State/UT-wise:

Year 2013-14 (Rs. crore)

Sl. No.	Name of the State	Fund sanctioned	Fund released	Fund utilized
1	Odisha	40.00	40.00	0.73
2	Gujarat	5.00	5.00	0.63
3	Maharashtra	5.00	5.00	0.31
4.	Rajashtan	0.20	0.20	0.15
5	Jharkhand	24.15	24.15	0.00
6	Madhya Pradesh	34.89	34.89	0.00
7.	Andhra Pradesh	-	-	0.00
8.	Chhatisgarh	-	-	0.00
	Total	109.24	109.24	1.82

Year 2014-15 (Rs. crore)

Sl. No.	Name of the State	Fund sanctioned	Fund released	Fund utilized
1	Chhatishgarh	80.16	80.16	24.13
2	Jharkhand	4.25	4.25	0.00
3.	Odisha	-	-	0.00
4.	Madhya Pradesh	-	-	0.00
5.	Maharashtra	-	-	0.00
6.	Rajasthan	-	-	0.00
7.	Gujarat	-	-	0.00
8.	Andhra Pradesh	-	-	0.00
	Total	84.41	84.41	24.13

Year 2015-16 (Rs. crore)

Sl. No.	Name of the State	Fund sanctioned	Fund released	Fund utilized
1	Chhatishgarh	73.50	73.50	31.19
2	Jharkhand	18.32	18.32	5.04
3	Odisha	9.91	9.91	0.36
4	Andhra Pradesh	5.287	5.287	0.00
5.	Madhya Pradesh	-	-	-
6.	Rajasthan	-	-	0.00
7.	Gujarat	-	-	0.00
8.	Maharashtra	-	-	0.00
	Total	107.02	107.02	36.59

*Fund released and UC reported under Article 275(1) of Constitution for last three years*

S.N	States	2013-14		2014-15		2015-16	
		Total Release	Utilization Reported	Total Release	Utilization Reported	Total Release	Utilization Reported
1	2	3	4	5	6	7	8
1	Andhra Pradesh	350.00	350.00	2139.00	2139.00	5500.00	0.00
2	Arunachal Pradesh	832.19	832.19	1880.40	1190.40	3000.80	0.00
3	Assam	3540.25	59.82	0.00	0.00	0.00	0.00
4	Bihar	0.00	0.00	586.00	586.00	0.00	0.00
5	Chhattisgarh	9172.11	9172.11	10778.00	9958.39	11904.31	8971.80
6	Delhi	0.00	0.00	65.00	65.00	0.00	0.00
7	Goa	0.00	0.00	0.00	0.00	400.00	0.00
8	Gujarat	10275.69	10275.69	8592.45	5213.10	11680.00	0.00
9	Himachal Pradesh	474.00	474.00	190.99	190.99	523.20	523.20
10	Jammu & Kashmir	1146.75	1146.75	0.00	0.00	2000.00	0.00
11	Jharkhand	9280.40	9280.40	9873.00	9873.00	12202.96	12202.96
12	Karnataka	4800.00	4800.00	4880.40	4060.70	6300.00	3059.73
13	Kerala	510.00	510.00	748.94	748.94	1085.44	0.00
14	Madhya Pradesh	15793.47	14275.76	17321.42	8586.72	14845.15	0.00
15	Maharashtra	12489.00	12489.00	11701.29	11701.29	13374.00	0.00
16	Manipur	1031.00	1031.00	1600.01	1600.01	1216.00	0.00
17	Meghalaya	2924.38	2028.31	2334.03	286.32	1507.68	0.00
18	Mizoram	1133.61	1133.61	1877.78	1877.78	3617.37	1119.80
19	Nagaland	2886.93	2886.93	2067.15	2067.15	5469.34	0.00
20	Odisha	14706.50	14706.50	12728.22	12728.22	15200.00	0.00
21	Rajasthan	9437.80	9437.80	9755.92	3208.14	11000.00	0.00
22	Sikkim	302.90	302.90	370.30	370.00	1250.30	0.00
23	Tamil Nadu	901.00	901.00	639.60	639.60	852.80	0.00
24	Telangana	0.00	0.00	3894.40	3494.40	6090.00	0.00
25	Tripura	1355.00	1355.00	1218.99	1218.99	1600.68	253.62
26	Uttar Pradesh	0.00	0.00	743.49	677.64	1514.74	0.00
27	Uttarakhand	267.00	0.00	1530.36	0.00	92.02	0.00
28	West Bengal	6104.00	6104.00	5747.00	3976.00	7000.00	0.00
<b>Grand Total</b>		<b>109713.98</b>	<b>103552.77</b>	<b>113264.14</b>	<b>86457.78</b>	<b>139226.79</b>	<b>26131.11</b>

**Statement Showing status of release & UC reported under SCA to TSP during last three years i.e. 2013-14 to 2015-16**

<i>Sl. No.</i>	<i>States / UTs</i>	<i>Total Release</i>	<i>Utilization Reported</i>	<i>Total Release</i>	<i>Utilization Reported</i>	<i>Total Release</i>	<i>Utilization Reported</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>	<i>7</i>	<i>8</i>
1	Andhra Pradesh	5789.00	5789.00	2937.82	2937.82	3500.00	0.00
2	Assam	6563.63	6563.00	1788.59	1259.52	5844.00	0.00
3	Bihar	0.00	0.00	403.00	403.00	1368.26	0.00
4	Chhattisgarh	9478.00	9408.47	9826.50	9826.50	10809.64	0.00
5	Goa	0.00	0.00	0.00	0.00	0.00	0.00
6	Gujarat	8448.00	8448.00	10382.74	8959.88	10566.50	0.00
7	Himachal Pradesh	1768.00	1768.00	997.99	997.99	475.00	475.00
8	J & K	1702.41	1702.41	0.00	0.00	2000.00	0.00
9	Jharkhand	12187.00	12187.00	9571.11	9571.11	10000.00	10000.00
10	Karnataka	2471.00	2471.00	3000.00	3000.00	4370.00	3059.73
11	Kerala	549.00	549.00	530.00	0.00	357.50	0.00
12	Madhya Pradesh	17525.00	16745.89	15274.22	6017.95	11501.21	0.00
13	Maharashtra	7728.00	7728.00	11726.18	11726.18	12514.91	0.00
14	Manipur	1581.90	1581.90	1118.00	918.00	1100.00	836.00
15	Odisha	13321.00	13321.00	14925.04	14925.04	14728.52	0.00
16	Rajasthan	8377.00	8377.00	8822.04	6193.29	10190.00	0.00
17	Sikkim	437.00	437.00	520.25	451.06	353.00	0.00
18	Tamilnadu	651.00	651.00	217.33	217.33	0.00	0.00
19	Telangana	0.00	0.00	3541.00	3541.00	4000.00	0.00
20	Tripura	2102.10	2102.10	1183.94	1183.94	2400.07	777.75
21	Uttarakhand	139.60	0.00	805.83	0.00	0.00	0.00
22	Uttar Pradesh	0.00	0.00	697.79	96.49	905.51	0.00
23	West Bengal	4181.36	4151.36	5730.00	4287.00	6233.00	0.00
<b>Total</b>		<b>105000.00</b>	<b>103981.13</b>	<b>103999.37</b>	<b>86513.10</b>	<b>113217.12</b>	<b>15148.48</b>